



കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 മാർച്ച് 23 23rd March 2021	നമ്പർ No. } 12
		1196 മീനം 9 9th Meenam 1196	
		1943 ചൈത്രം 2 2nd Chaithra 1943	

PART I

Notifications and Orders issued by the Government

(16)
നമ്പർ ജി1-10309/2020. 2020 നവംബർ 20.

പയ്യന്നൂർ താലൂക്കിൽ പുള്ളിങ്ങോം വില്ലേജിൽ പുള്ളിങ്ങോം ദേശത്ത് കാണ്ടാവനത്തിൽ മാത്യു ജോൺ എന്നയാൾ 16-7-2017-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ അജേഷ് ജോൺ സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 2 (രണ്ട്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

ക്രമ നമ്പർ	പേര്	മരിച്ചയാളുമായുള്ള ബന്ധം	വയസ്സ്
1	അന്നക്കുട്ടി മാത്യു	ഭാര്യ	67
2	അജേഷ് ജോൺ	മകൻ	42

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാരെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(17)

നമ്പർ ജി1-8033/2020. 2020 നവംബർ 20.

പയ്യന്നൂർ താലൂക്കിൽ പയ്യന്നൂർ വില്ലേജിൽ കവ്വായി ദേശത്ത് അബ്ദുൾ ഗഫൂർ അക്കാളത്ത് എന്നയാൾ 13-5-2020-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ പിതാവ് മുക്രി അബ്ദുറഹീം സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 4 (നാല്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

ക്രമ നമ്പർ	പേര്	മരിച്ചയാളുമായുള്ള ബന്ധം	വയസ്സ്
1	മുക്രി അബ്ദുറഹീം	പിതാവ്	59
2	ബീഫാത്തിമ, എ.	മാതാവ്	50
3	ഉമ്മു ഐമൻ, ടി. പി.	ഭാര്യ	26
4	ഹാനി ഗഫൂർ	മകൻ	3

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാരെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(18)

നമ്പർ ജി1-1212/2021. 2021 ജനുവരി 29.

പയ്യന്നൂർ താലൂക്കിൽ ചെറുതാഴം വില്ലേജിൽ ചെറുതാഴം ദേശത്ത് പദ്മ വിലാസ് വീട്ടിൽ വിക്രമരാജ്, പി. കെ. എന്നയാൾ 18-12-2020-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൾ ആതിര വർമ്മ, പി. കെ. സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 3 (മൂന്ന്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

ക്രമ നമ്പർ	പേര്	മരിച്ചയാളുമായുള്ള ബന്ധം	വയസ്സ്
1	പദ്മിനി തമ്പുരാട്ടി	മാതാവ്	88
2	ആർ. കെ. മംഗള തമ്പാട്ടി	ഭാര്യ	50
3	ആതിര വർമ്മ, പി. കെ.	മകൾ	24

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാരെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(19)

നമ്പർ ജി1-12264/2020. 2020 ഡിസംബർ 24.

പയ്യന്നൂർ താലൂക്കിൽ കോറോം വില്ലേജിൽ കോറോം ദേശത്ത് കാന്തപ്രവൻ ഹൗസിൽ അബ്ദുൾസലാം, കെ. എന്നയാൾ 20-11-2020-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ ഭാര്യ നസീമ, ടി. എം. സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 4 (നാല്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

ക്രമ നമ്പർ	പേര്	മരിച്ചയാളുമായുള്ള ബന്ധം	വയസ്സ്
1	ഇബ്രാഹിം, കെ. വി.	പിതാവ്	68
2	ആയിഷാബി, കെ.	മാതാവ്	61
3	നസീമ, ടി. എം.	ഭാര്യ	34
4	ഹന, കെ.	മകൾ	6

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാരെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

താലൂക്കാഫീസ്, പയ്യന്നൂർ. (ഒപ്പ്) തഹശീൽദാർ.

KASARAGOD DISTRICT

Kasaragod Taluk

NOTICES

(1)

Ref. C1-12624/2020. 8th October 2020.

Notice is hereby given to all whom it may concern that Vishnu Prasad, P., Kolya House, Patla Village, Madhur residing at Madhur Village has filed an application for legal heirship certificate in respect of the legal heirs of Gopalakrishna Mayya, Guru Prasad Kolya, Madhur Post, Kasaragod who expired on 10-10-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the

said late Gopalakrishna Mayya, Guru Prasad Kolya, Madhur Post, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Komala	Wife	60
2	Vishnu Prasad, P.	Son	33
3	Gayathri, P.	Daughter	31

(2)

Ref. C2-5351/2020.

7th October 2020.

Notice is hereby given to all whom it may concern that Sharath Kumar, G. S/o (L) Govindaraj, C., Sharath Compound House, Mulleria P. O. residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Govindaraj, C. S/o (L) Chinnayya, Sharath Compound House, Mulleria P. O., Adhur Group Village, Kasaragod (D) who expired on 6-1-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Govindaraj, C. S/o (L) Chinnayya, Sharath Compound House, Mulleria P. O., Adhur Group Village, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Senthil Kumar Govindaraj	Son	30
2	Sharath Kumar, G.	„	27
3	Sharmila, G.	Daughter	23

(3)

Ref. C1-13545/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that P. Karthiyayani, W/o K. P. Kannan, Parathod (H), Kolathur, Kasaragod-671 541 residing at Kolathur Village has filed an application for legal heirship certificate in respect of the legal heirs of K. P. Kannan, S/o Pakkeeran, Parathod, Kolathur P. O., Kasaragod (D), Pin-671 541 who expired on 19-6-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. P. Kannan S/o Pakkeeran, Parathod, Kolathur P. O., Kasaragod (D), Pin-671 541 and that objection if any

against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Karthiyayani	Wife	61
2	Mani, K. P.	Son	46
3	Pushpa, K.	Daughter	40
4	Kunhi Krishnan, K.	Son	39
5	Preethi, K.	„	31

(4)

Ref. C1-13530/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Albin Antony. S/o Antony James, Pallickal (H), Bandaduka P. O., Kasaragod residing at Bandaduka Village has filed an application for legal heirship certificate in respect of the legal heirs of Antony James S/o Chacko James, Pallickal (H), Bandaduka P. O., Kasaragod (D), Pin-671 541 who expired on 15-11-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Antony James S/o Chacko James, Pallickal (H), Bandaduka P. O., Kasaragod (D), Pin-671 541 and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Selenamma Antony	Wife	49
2	Albin Antony	Son	26
3	Anju Antony	Daughter	25

(5)

Ref. C1-11073/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Vittala, A. S/o Lalitha, Laksham Veedu, Mulleria P. O., Adhur Group Village, Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Lalitha D/o Ramayya Rai, Laksham Veedu, Mulleria P. O., Kasaragod (D), Pin-671 543 who expired on 15-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Lalitha, D/o Ramayya Rai, Laksham Veedu,

Mulleria P. O., Kasaragod (D), Pin-671 543 and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Leelavathi	Daughter	64
2	Vittala, A.	Son	53

(6)

Ref. C1-13646/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Hafsath, K. P. W/o (L) K. A. Muhammad Kunhi, Kaniyadukkam House, Indira Nagar, Muttathody P. O. residing at Chengala Group Village has filed an application for legal heirship certificate in respect of the legal heirs of K. A. Muhammad Kunhi, Kaniyadukkam House, Chengala P. O., Cherkala, Kasaragod (D), Pin-671 541 who expired on 9-4-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. A. Muhammad Kunhi, Kaniyadukkam House, Chengala P. O., Cherkala, Kasaragod (D), Pin-671 541 and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Aysha	Mother	71
2	Hafsath	Wife	47
3	Muhammad Abdul Khayyom, K.	Son	29
4	Muhammad Abdul Basith, K.	„	25
5	K. Muhammad Abdul Khader Rayees	„	21

(7)

Ref. C1-15773/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Parameshwara Naik, S/o Appayya Naik, Kaithod House, Adhur P. O. residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Gopi W/o Appayya Naik,

Kaithod House, Adhur P. O., Kasaragod-671 543 who expired on 6-8-2005 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Gopi W/o Appayya Naik, Kaithod House, Adhur P. O., Kasaragod-671 543 and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ramana Naik	Son	56
2	Parameshwara Naik	„	55
3	Vedavathi, A.	Daughter in Law	43
4	Thirthakumar	Grand Son	19

(8)

Ref. C1-15635/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that A. P. Mohammed Thaqyudeen, S/o (L) P. S. Abdulla, P. S. House, Patla P. O. residing at Madhur Village has filed an application for legal heirship certificate in respect of the legal heirs of P. S. Abdulla, S/o (L) Zainuddin Haji, P. S. House, Patla P. O., Kasaragod who expired on 28-10-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late P. S. Abdulla S/o (L) Zainuddin Haji, P. S. House, Patla P. O., Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ayisha	Wife	49
2	Zainudeen Thansweer, A. P.	Son	34
3	Fathimath Thabsheera, A. P.	Daughter	29
4	A. P. Mohammed Thaqyudeen	Son	24

(9)

SCHEDULE

Ref. C1-13660/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that P. B. Balakrishnan Nair, S/o (L) Kunhambu Nair, Moodankulam (H), Karadka P. O., Pin-671 542 residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunhambu Nair, P. S/o (L) Kannan Nair, Moodankulam (H), Karadka P. O., Kasaragod (D), Pin-671 542 who expired on 27-8-2012 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Kunhambu Nair P., S/o (L) Kannan Nair, Moodankulam (H), Karadka P. O., Kasaragod (D), Pin-671 542 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lakshmi	Daughter	61
2	P. Balakrishnan Nair	Son	58
3	Sharada	Daughter	51
4	Baby, P.	„	50
5	Rohini, K. M.	„	47
6	Narayanan, P.	Son	45

(10)

Ref. C1-15220/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that K. B. Aysha, w/o K. B. Mohammed, Balriya Manzil, Mulleria P. O., Kasaragod residing at Adhur Group Village has filed an application for Legal heir Certificate in respect of the legal heirs of K. B. Mohammed, Badriya Manzil, Mulleria P. O., Kasaragod, Pin-671 543 who expired on 29-6-2014 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late K. B. Mohammed, S/o Abdulla, Bandriya Manzil, Mulleria P. O., Kasaragod, Pin-671 543 and that objections if any against the issuance of legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Gaz. No. 12/2021/DTP (CLR).

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	K. B. Aysha	1 st Wife	64
2	Abdul Raheem, M.	Son	49
3	Ramlabi	Daughter	40
4	Abdul Salam, M.	son	32
5	Khadeeja	2 nd Wife	66
6	Pathumma	Daughter	47

(11)

Ref. C1-15213/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Dakshayani, K. w/o Narayanan, Berlam Adhur Group Village, Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Narayanan, B., S/o (L) Koran Velichappadan, Berlam (H), Karadka, Kasaragod, Pin-671 542 who expired on 15-2-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Narayanan, B. S/o (L) Koran Velichappadan, Berlam (H), Karadka, Kasaragod, Pin-671 542 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Dakshayani, K.	Wife	56
2	Dhanya, B.	Daughter	32
3	Dhanesh, B.	Son	28
4	Binesh, B.	Son	24

(12)

Ref. C1-10582/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Sumathi, K., Panji Kudel (H), Kuntikana Post, Kasaragod residing at Neerchal Village has filed an application for legal heirship certificate in respect of the legal heirs of Manjunath, Panji Kudel (H), Kuntikana P. O., Badiyadka, Kasaragod who expired on 4-11-2019 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Manjunatha, Panjikudel (H), Kuntikana P. O., Badiyadka, Kasaragod and that objection if any against

the issuance of said Legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Sumathi, K.	Wife	49

(13)

Ref. C1-9595/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Madhavan, K. s/o (L) Rohini, K., Iduvamkal (H), Kolathur P. O., Kasaragod residing at Kolathur Village has filed an application for legal heirship certificate in respect of the legal heirs of Rohini, K. w/o (L) Narayanan Odavumkal (H), Kolathur P. O., Kasaragod (D), who expired on 19-4-2020 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Rohini, K. w/o (L) Narayanan, Idavumkal (H), Kolathur P. O., and that objections if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heirs	Relationship with the deceased	Age
Madhavan, K.	Son	56

(14)

Ref. C1-9625/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Prema, K. w/o Karunakara, K., Kanakkod, Molakandamam, Adhur (V), Pin-671 543 residing at Adhur Village has filed an application for legal heirship certificate in respect of the legal heirs of Karunakara, K. s/o Mannaka, Kanakkod, Moolakandamam, Adhur (V), Pin-671 543 who expired on 15-12-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Karunakara, K. s/o Mannaka, Kanakkod, Moolakandamam, Adhur (V), Pin-671 543 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the

Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Prema, K.	Wife	43
2	Krishna Priya, M. K.	Daughter	22
3	Malavika	„	20

(15)

Ref. C1-9488/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Abdul Hameed, C.A. s/o (L) Haji C. Abdulla, Zarina Manzil, Perumbala Road, Naimarmoola, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Aysha Hameed, w/o Hameed C. A., Zarina Manzil, Perumbala Road, Vidhya Nagar P. O., Kasaragod, Pin-671 123 who expired on 5-3-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Aysha Hameed, w/o Hameed C. A., Zarina Manzil, Perumbala Road, Vidhya Nagar P. O., Kasaragod Pin- 671 123 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Abdul Hameed, C. A.	Husband	69
2	Noorul Inthyaz, C.	Son	45
3	Fathimath Sameema	Daughter	44
4	Ahmed Harshid, C. A.	Son	41
5	Mariyamath Zarina, C. A.	Daughter	37

(16)

Ref. C1-12943/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Muhammad Basheer, C. I. s/o (L) Ibrahim, C. M., New Badriya Manzil, Kottakanni, R. D. Nagar, Kudlu, Kasaragod (D), Pin-671 124 residing at Neerchal Village has filed an application for legal heirship certificate in respect of the legal heirs of Ibrahim, C. M. s/o (L) Muhammad Haji, New Badriya Manzil, Kottakanni, R. D. Nagar P. O., Kasaragod (D), Pin-671 124 who expired on 13-7-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ibrahim, C. M. s/o (L) Muhammad Haji, New Badriya Manzil, Kottakanni,

R. D. Nagar P. O., Kasaragod (D), Pin- 671 124 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Aleema, B. K.	Wife	60
2	Thaheera Abdul Rahiman	Daughter	46
3	Muhammad Basheer, C I	Son	43
4	Abdul Latheef, C. I.	„	39
5	Muhammad Jabir, C. I.	„	34
6	Rahimath Beebi	Daughter	29

(17)

Ref. C1-11219/2020. 13th November 2020.

Notice is hereby given to all whom it may concern that Kavitha, K. w/o Rajkumar, Poovale (H), Neerchal (V), Kasaragod (D) residing at Neerchal Village has filed an application for legal heirship certificate in respect of the legal heirs of Raja Kumar, P., Poovale House, Neerchal P. O., Kasaragod District, Pin-671 321 who expired on 19-3-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Raja Kumar, P., Poovale (H), Neerchal P. O., Kasaragod, Pin-671 321 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Girija	Mother	55
2	Kavitha, K.	Wife	36
3	Krithika, R.	Daughter	8
4	Thrisha, R.	„	4

(18)

Ref. C1-13611/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Kalyani, K. w/o (L) Kunhikannan, K., Kuntar (H), Kuntar P. O., Adhur, Kasaragod (D), Pin - 671 543 residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunhikannan, K. s/o Kunhappa Belichappada, Kuntar (H), Kuntar P. O., Adhur, Kasaragod, Pin-671 543 who expired on 29-5-2019 and that it has been reported to this Office that the persons named in the scheduled below are the legal heirs of the said late Kunhikannan, K. S/o Kunhappa Belichappada, Kuntar (H), Kuntar P. O., Adhur, Kasaragod (D), Pin- 671 543 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kalyani	Wife	60
2	Pushpa, K.	Daughter	42
3	Shashikala, K.	„	41
4	Udayakumar, K.	Son	39
5	Santhosh, K.	„	36

(19)

Ref. C1-13610/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Ragava, s/o (L) Jogi, C. A. Nagar House, Adhur P. O., Kasaragod (D), Pin - 671 543 residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Chomu, W/o (L) Jogi, C. A. Nagar, Adhur P. O., Kasaragod (D), Pin-671 543 who expired on 10-11-2011 and that it has been reported to this Office that the persons named in the scheduled below are the legal heirs of the said late Chomu, W/o (L) Jogi, C. A. Nagar, Adhur P. O., Kasaragod (D) Pin-671 543 and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sundari	Daughter	48
2	Thimmappa	Son	39
3	Janaki	Daughter	38
4	Raghava	Son	37

(20)

Ref. C1-13659/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Abdulla, M. K. S/o (L) Mohammed, Palanthadi (H), Mulleria P. O., Kasaragod (D), Pin - 671 543 residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heir of Mariyamma, W/o Mohammed, Palanthadi (H), Karadka, Mulleria, Kasaragod (D), Pin-671 543 who expired on 8-10-2007 and that it has been reported to this office that the person named in the scheduled below is the legal heir of the said late Mariyamma, w/o Mohammed, Palanthadi (H), Karadka, Mulleria, Kasaragod (D), Pin - 671 543 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Abdulla, M. K.	Son	69

(21)

Ref. C1-15214/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Dhananjaya, K. s/o (L) Radhakrishna, Kuntar (H), Kuntar P. O., Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Leelavathi w/o (L) Radhakrishna, Kuntar, Kuntar P. O., Adhur, Kasaragod, Pin - 671 543 who expired on 29-5-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Leelavathi, w/o (L) Radhakrishna, Kuntar, Kuntar P. O., Adhur, Kasaragod, Pin- 671 543 and that objections if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sreenatha, K.	Son	47
2	Janardhana, K.	„	45
3	Dinesha, K.	„	42
4	Lathakumari, K.	Daughter	40
5	Ganesh, K.	Son	37
6	Dhananjaya, K.	„	34

(22)

Ref. C1-15215/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Sabitha, K. w/o Sundara, Manhapara (H), Kuntar P. O., Adhur Village, residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Sundara, s/o Malinga, Kochukund (H), Kuntar P. O., Kasaragod, Pin-671 543 who expired on 20-8-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sundara, S/o Maliga, Kochukund (H), Kuntar P. O., Kasaragod, Pin - 671 543 and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sabitha, K.	Wife	33
2	Nandana, K. H.	Daughter	14
3	Navaneeth, K.	Son	12
4	Navaneesh, K. H.	„	9

(23)

Ref. C1-13546/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Karthiyayani, C. w/o (L) Narayanan Nair, K., Kumbalam Para (H), Kolathur P. O., Kasaragod - 671 541 residing at Kolathur Village has filed an application for legal heirship certificate in respect of the legal heirs of Narayanan Naik, K. s/o Kunhambu Nair, Kolottu (H), Kumbalampara, Kolathur P. O., Kasaragod (D), Pin-671 541 who expired on 26-2-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan Nair, K. S/o Kunhambu Nair, Kolottu (H), Kumbalampara, Kolathur P. O., Kasaragod (D), Pin - 671 541 and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Karthyayani, C.	Wife	52
2	Soumya, C.	Daughter	29
3	Vineeth, C.	Son	26
4	Vinayakumar, C.	"	23

(24)

Ref. C1-13098/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Athira, P. w/o (L) Varadaraj, Lakshmi Nivas, Sankaram Kadu, Kolathoor P. O., residing at Kolathur Village has filed an application for legal heirship certificate in respect of the legal heirs of Varadaraj, A., S/o K. Govindan, Lakshmi Nivas, Sankaram Kadu, Kolathur P. O. who expired on 5-8-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Varadaraj, A. S/o K. Govindan, Lakshmi Nivas, Sankarampadu, Kolathoor P. O., and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Pushpavalli, A.	Mother	55
2	Athira, P.	Wife	23
3	Drupatharaj, P. A.	Son	4

(25)

Ref. C1-13621/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Seetharam, K. s/o (L) Subbayya Naik, K., Gange Road, R. D. Nagar P. O., Kudlu (V) residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of Subbayya Naik, S/o, (L) Madana Nayk, Gange Road, Ramdas Nagar P. O., Kasaragod (D), Pin-671 124 who expired on 15-10-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Subbayya Naik, S/o (L) Madana Nayk, Gange Road, Ramdas Nagar P. O., Kasaragod (D), Pin-671 124 and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

Gaz. No. 12/2021/DTP (CLR).

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Devaki	Wife	74
2	Sridhara Naik, K.	Son	54
3	Umesh, K.	"	51
4	Yadava, G.	"	49
5	Gangadharan, K. C.	"	44
6	Sunitha, K.	Daughter	43
7	Seetharama, K.	Son	41

(26)

Ref. C1-15226/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Yesoda, w/o (L) Gopalan, Nechipadavu (H), Mulleria P. O., Kasaragod-671 543 residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Gopalan, S/o Ambu, Nechipadavu (H), Mulleria P. O., Kasaragod, Pin-671 543 who expired on 3-2-2013 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Gopalan, S/o Ambu, Nechipadavu (H), Mulleria P. O., Kasaragod (D), Pin-671 543 and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Yeshoda, A.	Wife	48
2	Gokul	Son	16

(27)

Ref. C1-15233/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Kamala, w/o (L) Aitha Naik, Bainadka (H), Panthapilla, Madhur (V), Pin- 671 124 residing at Madhur Village has filed an application for legal heir ship certificate in respect of the legal heirs of Aitha Naik, S/o (L) Koranga Naik, Pandapila (H), Madhur P. O., Kasaragod (D), Pin-671 124 who expired on 22-4-2016 and that it has been reported to this office that the persons named in the scheduled below are the lalgal heirs of the said late Aitha Naik, S/o (L) Koranga Naik, Pandapila (H), Madhur P. O., Kasaragod Pin-671 124 and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kamala	Wife	64
2	Vasanthi, P.	Daughter	43
3	Baby, P.	„	41
4	Balakrishna	Son	38
5	Udaya Naik, P.	„	34

(28)

Ref. C1-12103/2020. 7th October 2020.

Notice is hereby given to all whom it may concern that K. Aithappa, s/o (L) Kombara, Chennaguli (H), Neerchal (V), Kasaragod (D) has filed an application for legal heirship certificate in respect of the legal heirs of Chaniyaru, W/o Kombara, Chennaguli (H), Kuntikana P. O. who expired on 28-7-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Chaniyaru, W/o Kombara, Chennaguli (H), Kuntikana P. O., Neerchal (V), Kasaragod (D) and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chomaru	Daughter	73
2	Aithappa	Son	70
3	Susheela	Daughter	68
4	Choma	Son	64

(29)

Ref. C1-12798/2020. 8th October 2020.

Notice is hereby given to all to whom it may concern that Santha, T. w/o Kumaran, Peradukam P. O., Kolathur, Kasaragod residing at Kolathur Village has filed an application for legal heirship certificate in respect of the legal heirs of Vellungan, T., Chulli, Munnad P. O., Munnad (V), Kasaragod who expired on 4-12-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Vellungan, T., Chulli, Munnad P. O., Munnad (V), Kasaragod and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Madhavi, T.	Wife	74
2	Thambai, T.	Daughter	56
3	Appu, T.	Son	55
4	Santha, T.	Daughter	50
5	Bhaskaran, T.	Son	48
6	Shobhana Thiyyan	Daughter	47
7	Madhu, V. C.	Son	41
8	Vanaja, T.	Daughter	39

(30)

Ref. C1-12067/2020. 6th October 2020.

Notice is hereby given to all to whom it may concern that Soorya Prakash, V., Yelkana House, Ariyapady P. O., Kasaragod residing at Neerchal Village has filed an application for legal heirship certificate in respect of the legal heirs of Thyampa Moolya s/o Late Manjanna Moolya, Yelkana House, Ariyapady P. O. Neerchal, Kasaragod Village, Kasaragod District who expired on 13-11-2002 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Thyampa Moolya, s/o Late Manjanna Moolya, Yelkana House, Ariyapady P. O. Neerchal, Kasaragod and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Derakka	Wife	79
2	Sundari	Daughter	66
3	Manjanna Moolya	Son	59
4	Pollakka	Daughter	58
5	Laxmi	„	53
6	Y. Chandra Moolya	Son	51
7	Ratna	Daughter	46
8	Soorya Prakash, Y.	Son	44

(31)

Ref. C1-10771/2020. 13th November 2020.

Notice is hereby given to all to whom it may concern that Dileep, K. s/o (L) Harish, K., Deepthi Nivas, Ashwini Nagar, Near Kims Hospital, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Harkshchandra Alias Harish, K., Deepthi Nivas, Aswini Nagar

Near Kims Hospital, Kasaragod, Pin-671 121 who expired on 29-9-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Harishchandra Alias Harish, K., Deepthi Nivas, Ashwini Nagar, Near Kims Hospital, Kasaragod, Pin-671 121 and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vilasini, P. V.	Wife	63
2	Sandeep, P. K.	Son	36
3	Dileep, K.	„	34
4	Deepthi, K.	Daughter	30

(32)

Ref. C1-10773/2020. 13th November 2020.

Notice is hereby given to all to whom it may concern that Yasmin, T. A. d/o Hassan Abdulla, City Land Apartment, Near Usha Tailoring, Railway Station, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Hassan Abdulla s/o Hassan Kutty, Beevi House, Thayalangadi, Kasaragod P. O., Pin-671 121 who expired on 6-2-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Hassan Abdulla s/o Hassan Kutty, Beevi House, Thayalangadi, Kasaragod P. O., Pin-671 121 and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sabeer Abdulla	Son	46
2	Farsana, T. A.	Daughter	45
3	Yasmin, T. A.	„	43
4	Noushad, T. A.	Son	41
5	Mohammed Thanvir, T. A.	„	30
6	Beevi Alias Beefathima	2nd Wife	26

(33)

Ref. C2-12931/2020.

12th November 2020.

Notice is hereby given to all to whom it may concern that Chithra, B. w/o (L) Surendran, Kasaba Beach, Kasaragod P. O. residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Surendran s/o (L) Sridharan, Kasaba Beach, Kasaragod P. O., Kasaragod Village, Kasaragod Taluk who expired on 17-6-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of Surendran s/o (L) Sridharan, Kasaba Beach, Kasaragod P. O., Kasaragod Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chithra, B.	Wife	47
2	Rahul, S.	Son	29
3	Sasna, S.	Daughter	27

(34)

Ref. C2-12932/2020.

12th November 2020.

Notice is hereby given to all to whom it may concern that Baduvan Kunhi, C. M. s/o (L) Beefathumma, R/A Cherangai Kadappuram, Adkathbail, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Beefathumma w/o (L) C. H. Mohammed, Cherangai Kadappuram, Adkathbail, Kasaragod Village, Kasaragod Taluk who expired on 6-6-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Beefathumma w/o (L) C. H. Mohammed, Cherangai Kadappuram, Adkathbail, Kasaragod Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Nabeesa	Daughter	50
2	Baduvan Kunhi	Son	48
3	Achibi, K. M.	Daughter	39

(35)

Ref. C2-13532/2020.

11th November 2020.

Notice is hereby given to all to whom it may concern that Mohammed Ali s/o (L) Sulaiman, Choorikkod House, P. O. Kumbadaje, Ubrangala, Kasaragod residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Sulaiman s/o (L) Muhammed, Chakkudal House, Kumbadaje P. O., Kumbadaje Group Village, Kasaragod Taluk who expired on 11-4-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sulaiman s/o (L) Muhammed, Chakkudal House, Kumbadaje P. O., Kumbadaje Group Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Rukkiya	Wife	56
2	Beefathimma	Daughter	38
3	Mohammed Ali	Son	37
4	Khadeeja, N. M.	Daughter	34
5	Nooruddeen, N. M.	Son	33
6	Ummer Farook, C. H.	„	32
7	Kairunnisa, G. B.	Daughter	30
8	Hajara, G. S.	„	29
9	Zainuddeen, G. S.	Son	24
10	Nizamuddeen, C. H.	„	20

(36)

Ref. C2-14844/2020.

11th November 2020.

Notice is hereby given to all to whom it may concern that Vijaya Kumar Shetty s/o (L) K. Sham Shetty, Vijay Vihar, Bank Road, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heir of D. Vimala Shetty s/o (L) K. Sham Shetty, Vijay Vihar, Bank Road, Kasaragod, Kasaragod Village, Kasaragod Taluk who expired on 23-9-2020 that it has been reported to this office that the person named in the schedule below is the legal heir of the said late D. Vimala Shetty s/o (L) K. Sham Shetty Vijay Vihar, Bank Road, Kasaragod, Kasaragod Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed

in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Vijaya Kumar Shetty	Son	67

(37)

Ref. C2-15087/2020.

11th November 2020.

Notice is hereby given to all to whom it may concern that Lathika, K., d/o (L) Karunakaran T., Payam House, Iriyanni P. O., Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Karunakaran, T., s/o (L) Pakeeran, T., Payam House, Iriyanni P. O., Muliya Village, Kasaragod Taluk who expired on 22-10-2011 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of Karunakaran, T. s/o (L) Pakeeran, T., Payam House, Iriyanni P. O., Muliya Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lakshmi, K.	Wife	50
2	Lathika, K.	Daughter	30
3	Rajina, K.	„	29
4	Linisha, T.	„	26

(38)

Ref. C2-15089/2020.

11th November 2020.

Notice is hereby given to all to whom it may concern that Abdul Basheer, M. A. s/o (L) Ahammedkunhi, M. A., Masthikund, Muliya P. O., Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Ahammedkunhi, M. A. s/o (L) Abdul Rahiman Haji, Masthikund, Muliya P. O., Muliya Village, Kasaragod Taluk who expired on 9-7-2008 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ahammedkunhi, M. A. s/o (L) Abdul Rahiman Haji,

Masthikund, Muliya P. O., Muliya Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Aysha	Wife	60
2	Abdul Basheer, M. A.	Son	42
3	Sajida	Daughter	39
4	Sanida, M.	„	34
5	Shamseena, M.	„	33

(39)

Ref. C2-12669/2020.

12th November 2020.

Notice is hereby given to all to whom it may concern that K. R. Shakunthala, Poinachi House, Thekkil, Kasaragod residing at Thekkil Village has filed an application for legal heirship certificate in respect of the legal heirs of K. Ramabhat s/o (L) K. Mahalinga Bhat, Poinachi House, Thekkil, Thekkil Village, Kasaragod Taluk who expired on 8-9-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of K. Ramabhat s/o (L) K. Mahalinga Bhat, Poinachi House, Thekkil, Thekkil Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	K. R. Shakunthala	Wife	65
2	Saumya	Daughter	40
3	Balasubrahmanya, K. R.	Son	36
4	Sandeep, K. R.	„	32

(40)

Ref. C2-12295/2020.

8th October 2020.

Notice is hereby given to all to whom it may concern that Suhas Nandan, s/o (L) K. C. Nandan, Kasaba Beach, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Sarojini Nandan w/o (L) K. C. Nandan, 15/9, Saro, Anangoor, Vidyanagar P. O., Kasaragod,

Kasaragod Village, Kasaragod Taluk who expired on 19-7-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sarojini Nandan w/o (L) K. C. Nandan, 15/9, Saro, Anangoor, Vidyanagar P. O., Kasaragod, Kasaragod Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sunil Nandan	Son	56
2	Sushil Nandan	„	54
3	Suhas Nandan	„	52
4	Sunitha Nandan	Daughter	51

(41)

Ref. C2-12294/2020.

8th October 2020.

Notice is hereby given to all to whom it may concern that Umesh Shetty, K., s/o (L) K. Muthayya Shetty, Near Police Station, Bank Road, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of K. Muthayya Shetty s/o (L) Ammu Shetty, 25/69, Near Canara Bank, Bank Road, Kasaragod, Kasaragod Village, Kasaragod Taluk who expired on 30-7-2010 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. Muthayya Shetty s/o (L) Ammu Shetty, 25/69, Near Canara Bank, Bank Road, Kasaragod, Kasaragod Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	K. Namadev Shetty	Son	70
2	Niranjana Shetty	„	67
3	Umesh Shetty	„	62
4	Devi Prasad Shetty (S/o Deceased)	Grand Son	31
		Daughter Tharamathi Shetty)	

(42)

SCHEDULE

Ref. C2-12296/2020.

8th October 2020.

Notice is hereby given to all to whom it may concern that Malathi, K. w/o (L) K. Shashidharan, Devi kripa, Behind Adkathbail GUP School, Thalipaduppu, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of K. Shashidhara, s/o (L) Krishna, Devi Kripa Behind Adkathbail GUP School, Near Thalipadupu Ground, Kasaragod Village Kasaragod Taluk who expired on 26-7-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of K. Shashidhara, s/o (L) Krishna, Devi Kripa Behind Adkathbail GUP School, Near Thalipadupu Ground, Kasaragod Village Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Malathi, K.	Wife	58
2	Yashaswini, S.	Daughter	29
3	Thejaswini	„	27

(43)

Ref. C2-12457/2020.

8th October 2020.

Notice is hereby given to all to whom it may concern that Appu Naik, s/o (L), Malinga Naik, Mugulimoole House, P. O. Movvar, Kumbadaje residing at Kumbadeje Village has filed an application for legal heirship certificate in respect of the legal heirs of Parvathi, K. P., IV/409 (KP-VII/305 New), Mugulimoole House, P. O. Moovvar, Kumbadage Village, Kasaragod Taluk who expired on 31-8-2002 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Parvathi, K. P., IV/409 (KP-VII/305 New), Mugulimoole House, P. O. Moovvar, Kumbadage Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Girija	Daughter	67
2	Appu Naik, K.	Son	59
3	Rama Naik, K.	„	57
4	Chandra	„	46
5	Chandravathi	Daughter	44

(44)

Ref. C2-12455/2020.

8th October 2020.

Notice is hereby given to all to whom it may concern that Abdul Khader, P. s/o (L) Hassainar, Muniyoor House, Kumbadaje residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Hassainar, K. P. II-275, Yethadka House, P. O. Yethadka, Kumadaje Village Kasaragod Taluk who expired on 27-7-2007 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Hassainar, K. P. II-275, Yethadka House, P. O. Yethadka, Kumadaje Village Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mohammed, N.	Son	65
2	Havvamma	Daughter	60
3	Abdul Khader	Son	52

(45)

Ref. C2-12480/2020.

8th October 2020.

Notice is hereby given to all to whom it may concern that Manjunath, B., s/o (L) Mahalinga Mukhari, Bela House, residing at Bela Village has filed an application for legal heirship certificate in respect of the legal heirs of Mahalinga Mukhari, s/o (L) Shankara Mukhari, Bela House, P. O. Bela, Bela Village, Kasaragod Taluk who expired on 10-5-2013 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mahalinga Mukhari, s/o (L) Shankara Mukhari, Bela House, P. O. Bela, Bela Village, Kasaragod Taluk and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the

Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Bageerathi	Wife	70
2	Chandran	Son	51
3	Rajeshwari	Daughter	43
4	Manjunatha, B.	Son	41

(46)

Ref. C2-11271/2020.

18th September 2020.

Notice is hereby given to all to whom it may concern that Chandravathi, w/o Ramachandran, Karimbu Valappil, Mulleria P. O., residing at Athur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Ramachandran Alias Pakira Maniyani, Karimbu Valappil (H), Mulleria P. O., Kasaragod District who expired on 25-10-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ramachandran Alias Pakira Maniyani, Karimbu Valappil (H), Mulleria P. O., Kasaragod District and that objections if any against the issue of the said legal heirship certificate should be filed in persons before the Tahsildar, Kasaragod within 30 days from date of publication of the notice in the Kerala Government Gazette. Objections filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chandravathi	Wife	51
2	Pradeep Kumar, K.	Son	28
3	Praveen, M.	„	27

(47)

Ref. C1-14508/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Celin, W/o Paulose George, Edappattu (H), Veettiyadi, Bandadka residing at Bandadka Village has filed an application for legal heirship certificate in respect of the legal heirs of George Edappattu House, Veettiyadi, Manadkam P. O., Bandadka (V), Kasaragod who expired on 23-2-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Paulose George, Edappattu House, Veettiyadi, Manadkam P. O., Bandadka (V) and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of

publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Celin	Wife	64
2	Gintu P. George	Daughter	34
3	Jinto P. George	Son	33

(48)

Ref. C1-11208/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Manoharan S/o Narayanan, Mulleria (H), Mulleria P. O., Kasaragod (D), Pin-671 543 residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Narayanan, S/o Vellungan, Palka Road, Mulleria P. O., Kasaragod (D), Pin-671 543 who expired on 20-9-2006 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Narayanan S/o Vellungan, Palka Road, Mulleria P. O., Kasaragod (D), Pin-671 543 and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sharada, M.	Wife	67
2	Narayanan	Son	44
3	Ashokan, K. M.	„	42
4	Manoharan, K.	„	37
5	Sreeja, K. M.	Daughter	36
6	Srividya, K. M.	„	32

(49)

Ref. C1-11071/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that E. Rudra Kumari W/o P. Madhavan Nair, Shanthinagar, Karadka P. O., Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of P. Madhavan Nair S/o Chathu Nair, Shanthinagar House, Karadka P. O., Kasaragod (D), Pin-671 542 who expired on 17-11-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late P. Madhavan Nair S/o Chathu Nair, Shanthinagar House, Karadka P. O., Kasaragod (D), Pin-671 542 and that objection if any against the issuance

of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kallyani Amma	Mother	90
2	E. Rudra Kumari	Wife	58
3	Soumya Kanathur Puthukudy	Daughter	35
4	Arjun, S.	Son	22

(50)

Ref. C2-12522/2020. 8th October 2020.

Notice is hereby given to all whom it may concern that Ranjeesh, R S/o (L) Raghunathan, R., Kizhur Kadappuram, P. O. Chandragiri residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of Raghunathan, R. S/o (L) Raghavan, Kizhur Beach, P. O. Chandragiri, Kalanad Village, Kasaragod Taluk who expired on 29-11-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Raghunathan, R. S/o (L) Raghavan, Kizhur Beach, P. O. Chandragiri, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Devaki	Mother	72
2	Baby, B.	Wife	45
3	Remya, R.	Daughter	30
4	Reshma, R.	„	25
5	Ranjeesh, R.	Son	24

(51)

Ref. C2-12523/2020. 8th October 2020.

Notice is hereby given to all whom it may concern that Azharudheen, K. M. S/o (L) Muhammad Kunhi Haji, Singapore Manzil, P. O. Kalanad residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of M. A. Kadeeja S/o (L) M. A. Muhammad Kunhi Haji, Singapore Manzil, P. O. Kalanad, Kalanad Village, Kasaragod Taluk who expired on 6-1-2019 and that it has been reported to this office that the persons named in the schedule below are

the legal heirs of the said late of M. A. Kadeeja S/o (L) M. A. Muhammad Kunhi Haji, Singapore Manzil, P. O. Kalanad, Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	M. A. Beefathima	Daughter	59
2	M. A. Sainaba	„	54
3	M. A. Abdulla Kunhi	Son	50
4	Illiyas Mohammed Abdulla	„	49
5	Najumunnisa, M. A.	Daughter	45
6	Nizar, M. A.	Son	42
7	Azharudheen, K. M.	„	35

(52)

Ref. C2-12288/2020. 8th October 2020.

Notice is hereby given to all whom it may concern that Shashi S/o (L) Ambu, T. V. Station Road, Anangoor, Vidyanagar residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Karichhi W/o (L) Ambu, T. V. Station Road, Anangoor, Vidyanagar, Kasaragod Village, Kasaragod Taluk who expired on 21-1-2013 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Karichhi, W/o (L) Ambu, T. V. Station Road, Anangoor, Vidyanagar, Kasaragod Village Kssaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kunjamma	Daughter	69
2	Narayanan, A.	Son	62
3	Karthiyani	Daughter	60
4	Shashi	Son	55
5	Madhavi	Daughter	54
6	Gopalakrishnan	Son	51
7	Purushothaman	Grand Son (S/o deceased daughter Narayani)	46
8	Haritha	Grand daughter (D/o deceased daughter Narayani)	27

(53)

Ref. C2-13693/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Moitheen Kutty S/o (L) Mohammed, Avinja House, Ullodi, Bela P. O. residing at Bela Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdul Rahiman, A. M. S/o (L) Moitheen Kutty, Evinja House, Bela Village, Kasaragod Taluk who expired on 11-5-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdul Rahiman, A. M. S/o (L) Moitheen Kutty, Evinja House, Bela P. O., Bela Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Moitheen Kutty	Father	68
2	Nabeesa	Mother	58

(54)

Ref. C2-13543/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Vidya Shankari, M., W/o (L) Srirama, K. M., Kurumunji House, P. O. Movvar residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Srirama, K. M., S/o (L) Venkataramana Bhat, Kurumunji House, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk who expired on 2-1-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Srirama, K. M., S/o (L) Venkataramana Bhat, Kurumunji House, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Durga Devi	Mother	77
2	Vidya Shankari, M.	Wife	43
3	Shrivaishnav, K.	Son	12
4	Vaibhav	„	6

Gaz. No. 12/2021/DTP (CLR).

(55)

Ref. C2-13542/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Karthyayani, W/o (L) Kunhirama, Ubrangala House, Kumbadaje P. O. residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunhirama, S/o (L) Muthu, Ubrangala House, Kumbadaje P. O., Kumbadaje Village Kasaragod Taluk who expired on 4-1-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of Kunhirama S/o (L) Muthu, Ubrangala House, Kumbadaje P. O., Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Karthyayani	Wife	69
2	Roopakshi	Daughter	52
3	Bhaskara, U.	Son	48
4	Sathisha Kumar, U.	„	43
5	Pradeep, U.	„	38

(56)

Ref. C2-13536/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Prasada Bhandary S/o (L) Jagannatha Bhandary, Gundila House, Guriyadka, P. O. Movvar residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Jagannatha Bhandary S/o (L) Poovani Bhandary, Gundila House, Guriyadka, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk who expired on 26-5-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Jagannatha Bhandary S/o (L) Poovani Bhandary, Gundila House, Guriyadka, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of

publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Anusooya	Wife	68
2	Prasada Bhandary	Son	47
3	Prakash Bhandary	„	44
4	Sucheta, G	Daughter	40
5	Hareesh Bhandary	Son	38

(57)

Ref. C2-13747/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that N. Sadananda S/o (L) N. Somappa, R/A P. S. Gudda House, Nellikunje, Kasaragod P. O. residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of N. Somappa S/o (L) Perinchu, P. S. Gudda House, Nellikunje, Kasaragod P. O., Kasaragod Village, Kasaragod Taluk who expired on 11-8-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late N. Somappa S/o (L) Perinchu, P. S. Gudda House, Nellikunje, Kasaragod P. O., Kasaragod Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	N. Sadananda	Son	57
2	Pushpa	Daughter-in-Law (W/o deceased son Rajesh, N.)	37
3	Praveen Kumar	Grand Son (S/o deceased son Rajesh, N.)	17
4	Raksha	Grand Daughter (D/o deceased son Rajesh, N.)	14

(58)

Ref. C2-13694/2020.

13th November 2020.

Notice is hereby given to all whom it may concern that Subrahmanya Bhat, S., S/o (L) S. Gopala Krishna Bhat, Vinayaka, Aniyarpu, Bela P. O., residing at Bela Village has filed an application for legal heirship certificate in respect of the legal heirs of S. Gopala Krishna Bhat S/o (L) Thirumaleswara Bhat, Vinayaka, Yeniyarpu, Bela P. O., Bela Village, Kasaragod Taluk who expired on 29-8-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late S. Gopala Krishna Bhat S/o (L) Thirumaleswara Bhat, Vinayaka, Yeniyarpu, Bela P. O., Bela Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sumathi, S.	Wife	65
2	Prabha Bhat	Daughter	39
3	Sumithra	„	36
4	Subrahmanya Bhat	Son	34

(59)

Ref. C2-21989/2019.

11th November 2020.

Notice is hereby given to all whom it may concern that Zuhara D/o (L) Aboobacker, C. L., Valappoth House, Paravanadukam P. O., Kalanad, Kasaragod residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of Aboobacker, C. L., S/o (L) Abdul Rahiman, Valappoth House, Paravanadukam P. O., Kalanad Village, Kasaragod Taluk who expired on 21-5-2004 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of Aboobacker, C. L., S/o (L) Abdul Rahiman, Valappoth House, Paravanadukam P. O., Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE				SCHEDULE			
Sl. No.	Name of the legal heirs	Relationship with the deceased	Age	Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ummalimma	Daughter	69	1	Beepathima	Wife	61
2	Jameela Banu	"	55	2	Mohammed Sherif, A. P.	Son	41
3	Fathima	"	54	3	Nabeesath Misiriya	Daughter	39
4	Zulhara	"	52	4	Abdu Razak, A. P.	Son	36
5	Abdul Khader	Brother	83	5	Fousiya	Daughter	34
6	Mariyamma	Sister	85	6	Abdul Rahiman, A. P.	Son	31
7	O. A. Mahamood Musliyar	Son-in-Law (Husband of deceased Daughter Mariyamma)	81	(61)			
8	Fathimath Zuhara	Grand Daughter (D/o deceased Daughter Mariyamma)	51	Ref. C2-12458/2020. 11th November 2020.			
9	Mohammed Ashraf, M.	Grand Son (S/o deceased Daughter Mariyamma)	48	Notice is hereby given to all whom it may concern that Rajesh S/o (L) Vanajakshi, Panjarike House, P. O. Kumbadaje, Ubrangala, Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Vanajakshi, W/o (L) Syama Shetty, Panjarike House, P. O. Kumbadaje, Kumbadaje Village, Kasaragod Taluk who expired on 5-9-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Vanajakshi, W/o (L) Syama Shetty, Panjarike House, P. O. Kumbadaje, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.			
10	Kamrunnisa, M.	Grand Daughter (D/o deceased Daughter Mariyamma)	46	SCHEDULE			
11	Abdul Hameed	Grand Son (S/o deceased Daughter Mariyamma)	44	Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
12	Abdul Jaleel, M.	"	43	1	Nagarathna, A.	Daughter	50
13	Abdul Raheem, M.	"	41	2	Nayana	"	45
14	Fasalu Rahman	"	35	3	Rakesh Shetty	Son	36
15	Khadeeja Nasar	Grand Daughter (D/o deceased Daughter Mariyamma)	31	4	Rajesh	"	36
(60)				(62)			
Ref. C2-12454/2020. 11th November 2020.				Ref. C2-12459/2020. 11th November 2020.			
Notice is hereby given to all whom it may concern that Beepathima W/o (L) A. P. Abdulla, A. P. Manzil, Marpanadka, P. O. Kumbadaje residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of A. P. Abdulla S/o (L) Abdul Khader, Marpanadka, Kumbadaje P. O., Kumbadaje Village, Kasaragod Taluk who expired on 7-5-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of A. P. Abdulla S/o (L) Abdul Khader, Marpanadka, Kumbadaje P. O., Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.				Notice is hereby given to all whom it may concern that Naffeesa, K. S. W/o (L) Abdul Rahman, C. M., "Dharul Rahman", C. H. Nagar, P. O. Kumbadaje residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdul Rahman, C. M., S/o (L) Ahmmed Kunhi, Rahmath Manzil, Annadkam, Kumbadaje Village, Kasaragod Taluk who expired on 7-11-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdul Rahman, C. M., S/o (L) Ahmmed Kunhi, Rahmath Manzil, Annadkam, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship			

certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Naffeesa, K. S.	Wife	37
2	Fathimath Sabeena	Daughter	15
3	Asiyath Rihana	„	13
4	Aminath Afreena	„	11
5	Ahmed Mustafa	Son	4

(63)

Ref. C2-12837/2020.

11th November 2020.

Notice is hereby given to all whom it may concern that Sudhakara, M. S/o (L) M. Mahalinga Naik, Majakkar House, P. O. Kotoor, Kasaragod residing at Muliyar Village has filed an application for legal heirship certificate in respect of the legal heirs of Lalitha, M., W/o (L), Mahalinga Naik, Kadappangal Veedu, Majakkar Kotoor, Muliyar Village, Kasaragod Taluk who expired on 27-12-2006 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Lalitha, M., W/o (L) Mahalinga Naik, Kadappangal Veedu, Majakkar, Kotoor, Muliyar Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sudhakara, M.	Son	37
2	Prabhakara, M.	„	35
3	Yogeesh Naik, M.	„	33

(64)

Ref. C2-12864/2020.

11th November 2020.

Notice is hereby given to all whom it may concern that Krishnan, B., S/o (L) Kannan, S. S., Ammandod House, P. O. Muliyar, Kasaragod residing at Muliyar Village has filed an application for legal heirship certificate in respect of the legal heirs of Kannan, S. S., S/o (L) Sarthyya, Ammandod House, Muliyar P. O., Muliyar Village, Kasaragod Taluk who expired on 17-2-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kannan, S. S., S/o (L) Sarthyya, Ammandod House, Muliyar P. O., Muliyar Village, Kasaragod Taluk and that objection if any against the

issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ramani	Wife	60
2	Lalitha, B.	Daughter	42
3	Ravi, B.	Son	40
4	Krishnan, B.	„	36
5	Asha	Daughter	33

(65)

Ref. C2-13010/2020.

11th November 2020.

Notice is hereby given to all whom it may concern that Kunhi Krishnan Nair, P. K., S/o (L) V. K. Kunhambu Nair, Kamalam, Bedadka, Kasaragod residing at Bedadka Village has filed an application for legal heirship certificate in respect of the legal heirs of P. K. Lakshmi Amma W/o (L), V. K. Kunhambu Nair, Kamalam, Bedadka Village, Kasaragod Taluk who expired on 8-8-1997 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late P. K. Lakshmi Amma W/o (L), V. K. Kunhambu Nair, Kamalam, Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kunhi Krishnan Nair, P. K.	Son	68
2	Raghavan Nair, P. K.	„	66
3	Karthyayani, P. K.	Daughter	58
4	Narayanan, P. K.	Son	61

(66)

Ref. C2-13240/2020.

11th November 2020.

Notice is hereby given to all whom it may concern that Hareesh, A., S/o (L) Krishnappa Suvarna, Arjal House, Thalipadappu Adkathbail, Kasaragod residing at Kasaragod Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Krishnappa Suvarna, S/o (L) Deranna, Arjal House, Adkathbail, Kasaragod Group Village, Kasaragod Taluk who expired on 20-9-2010 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Krishnappa Suvarna,

S/o (L) Deranna, Arjal House, Adkathbail, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Bhageerathi	Daughter	64
2	Chandravathi	"	61
3	Prema Nagappa Suvarna	"	58
4	Baby	"	57
5	Bhaskara, A.	Son	56
6	Hareesh, A.	"	53
7	Vijaya	Daughter	50
8	Shanthi Lokesh Poojari	"	44

(67)

Ref. C2-13512/2020.

11th November 2020.

Notice is hereby given to all to whom it may concern that Sumathi, T. w/o Balan, T., Maikkayam Veedu, Bedadka, Kundamkuzhy P. O., residing at Bedadka Village has filed an application for legal heirship certificate in respect of the legal heirs of T. Ramunni s/o (L) Appa, Cheruvanadukkam, Kundamkuzhy P. O., Bedadka Village, Kasaragod Taluk who expired on 16-9-2002 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late T. Ramunni, S/o (L) Appa, Cheruvanadukkam, Kundamkuzhy P. O., Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kunhamma, T.	Wife	73
2	Sumathi, T.	Daughter	52
3	Karthyayani, P.	"	53
4	Narayanan, T.	Son	43
5	Asokan, T.	"	44
6	Vinod Kumar, P.	"	40
7	Leela	Daughter	38

Gaz. No. 12/2021/DTP (CLR).

(68)

Ref. C2-12672/2020.

12th November 2020.

Notice is hereby given to all to whom it may concern that Lakshmikutti w/o (L) M. Balakrishnan, Pullayikodi House, Aninha, Perumbala, Kasaragod residing at Thekkil Village has filed an application for legal heirship certificate in respect of the legal heirs of M. Balakrishnan, S/o (L) P. Narayanan Nair, Pullayikodi House, Aninha, Perumbala, Thekkil Village, Kasaragod Taluk who expired on 30-7-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late M. Balakrishnan, S/o (L) Narayanan Nair, Pullayikodi House, Aninha, Perumbala, Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lakshmikutti	Wife	50
2	Divya, K.	Daughter	31
3	Praveen Narayanan	Son	28
4	Ayswarya, K.	Daughter	26

(69)

Ref. C2-12670/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that N. A. Abdul Khader Haji, S/o (L) N. A. Mohamad Haji, R/A Marjan House, Koliyadukkam, P. O. Perumbala, Kasaragod residing at Thekkil Village has filed an application for legal heirship certificate in respect of the legal heirs of N. A. Mohamad Haji, S/o (L) Abdul Kunhi, Kulyadakeru House, P. O. Perumbala, Thekkil Village, Kasaragod Taluk who expired on 6-6-1998 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late A. Mohamad Haji, S/o (L) Abdul Kunhi, Kulyadakeru House, P. O. Perumbala, Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

(71)

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beefathima	Wife	75
2	Abdulla, N. M.	Son	54
3	N. A. Abdul Khader Haji	„	50
4	N. A. Ashraf	„	46
5	Nisar, M. M.	„	43
6	Moideen, N. A.	„	41
7	Naseema	Daughter	40
8	Missiriya, N. A.	„	38
9	Ummalima, N. A.	„	36

(70)

Ref. C2-12671/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Bhaskaran, M. s/o (L) M. Muthu Achary, Padoor, Thekkethodu House, Thekkil Ferry P. O. residing at Thekkil Village has filed an application for legal heirship certificate in respect of the legal heirs of M. Muthu Achary, S/o (L) Ambu Achary, Thekkil Village, Kasaragod Taluk who expired on 18-7-1997 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late M. Muthu Achary, S/o (L) Ambu Achary, Thekkil Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

(72)

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Madhavi	Daughter	65
2	Leela	„	60
3	Bhaskaran, M.	Son	58
4	Vijayan	„	52
5	Ramani	Daughter	47
6	Anandan	Son	49
7	Sujatha	Daughter	46
8	Yeshodha	Daughter-in-Law (w/o Deceased son Damodaran)	61
9	Satheeshan	Grand Son [S/o (L) Damodaran]	42
10	Dineshan	„	38
11	Saritha	Grand Daughter [D/o (L) Damodaran]	35
12	Shashidharan	Grand Son [S/o (L) Damodaran]	33

Ref. C2-14630/2020.

11th November 2020.

Notice is hereby given to all whom it may concern that Appu Naik S/o (L) Malinga Naik, Mugulimoole House, P. O. Movvar residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Malinga Naik, S/o (L) Appu Naik, Mugulimoole House, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk who expired on 8-6-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Malinga Naik, S/o (L) Appu Naik, Mugulimoole House, P. O. Movvar, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Girija	Daughter	67
2	Appu Naik, K.	Son	59
3	Rama Naik, K.	„	57
4	Chandravathi	Daughter	44
5	Chandra	Son	46

Ref. C2-14842/2020.

11th November 2020.

Notice is hereby given to all whom it may concern that Esha P. Suresh W/o (L) Dr. Anoop, M. K., Anugrah, K M C VI 89H, Anangoor, Vidyanagar P. O. residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Anoop, M. K., S/o M. Bhaskaran, Anugrah, Anangoor, Vidyanagar P. O., Kasaragod Village, Kasaragod Taluk who expired on 28-8-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Anoop, M. K., S/o M. Bhaskaran, Anugrah, Anangoor, Vidyanagar P. O., Kasaragod Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE				SCHEDULE			
Sl. No.	Name of the legal heirs	Relationship with the deceased	Age	Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Esha P. Suresh	Wife	27	1	Janaki, T.	Daughter-in-Law (W/o Deceased Son Kunhi Kannan)	64
2	Sasikala, K.	Mother	59	2	Pathmini	Grand Daughter (D/o Deceased Son Kunhi Kannan)	46
(73)				3	Bindu, P.	„	37
Ref. C2-13746/2020. 11th November 2020.				4	Baby, P.	„	36
Notice is hereby given to all whom it may concern that N. Jaya D/o (L) Lakshmi, Near Srinidhi Appartment, A. T. Road, Kasaragod P. O. residing at Kasaragod Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Lakshmi W/o (L) Balakrishna, Near Srinidhi Appartment, A. T. Road, Kasaragod Group Village, Kasaragod Taluk who expired on 1-10-2003 and that it has been reported to this office that the person named in the schedule below is the legal heir of the said late Lakshmi W/o (L) Balakrishna, Near Srinidhi Appartment, A. T. Road, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.				5	Mini, P.	„	35
				6	Sunitha, P.	„	32
				(75)			

Ref. C2-13009/2020. 12th November 2020.

Notice is hereby given to all whom it may concern that Abdul Rahiman, S. K., S/o (L) Shaik Ismayil Sahib, Badikkikkandam House, Kundamkuzhy, Kasaragod residing at Bedadka Village has filed an application for legal heirship certificate in respect of the legal heirs of Shaik Ismayil Sahib, S/o (L) Phakru Sahib, Badikkikkandam, Kundamkuzhy P. O., Bedadka Village, Kasaragod Taluk who expired on 23-2-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Shaik Ismayil Sahib, S/o (L) Phakru Sahib, Badikkikkandam, Kundamkuzhy P. O., Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE		
Name of the legal heir	Relationship with the deceased	Age
N. Jaya	Daughter	46
(74)		

Ref. C2-13008/2020. 12th November 2020.

Notice is hereby given to all whom it may concern that Pathmini D/o (L) Kannan, Panniyadi Veedu, Bedadka P. O., Kasaragod residing at Bedadka Village has filed an application for legal heirship certificate in respect of the legal heirs of T. Alami S/o (L) Vellungan, Panniyadi House, P. O. Bedadka, Bedadka Village, Kasaragod Taluk who expired on 28-10-1997 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of T. Alami S/o (L) Vellungan, Panniyadi House, P. O. Bedadka, Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE			
Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Jameela, M. A.	Wife	53
2	Ishaque, S. K.	Son	35
3	Abdul Latheef	„	32
4	Abdul Rahiman, S. K.	„	31
5	Najmun Aysha	Daughter	29
6	Aishathul Sareena, S. K.	„	27
7	Haneefa, S. K.	Son	25

(76)

SCHEDULE

Ref. C2-13533/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Abbas, A. S/o (L) Abdulla, Mallamoola House, P. O. Movvar, Kumbadaje, Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdulla S/o (L) Moideen Kunhu, Mallamoola House, Movvar P. O., Kumbadaje Village, Kasaragod Taluk who expired on 11-9-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdulla S/o (L) Moideen Kunhu, Mallamoola House, Movvar P. O., Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Moideen Kunhi	Son	46
2	Mohammed Ashraf	„	42
3	Abbas, A.	„	40
4	Beefathumma	Daughter	36
5	Aisha	„	33
6	Rafeeque	Son	32
7	Ummer, A.	„	30
8	Khadija, A.	Daughter	28
9	Misriya	„	26

(78)

SCHEDULE

Ref. C2-13537/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Nalini, P., W/o Balakrishna Alva, Thottadamooole House, P. O. Yethadka, Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Pakkeera Rai S/o (L) Shankara Rai, Puthrodi, Thottadamooole, Yethadka, Kumbadaje Village, Kasaragod Taluk who expired on 23-2-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Pakkeera Rai S/o (L) Shankara Rai, Puthrodi, Thottadamooole, Yethadka, Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Moideen Kunhi	Son	46
2	Mohammed Ashraf	„	42
3	Abbas, A.	„	40
4	Beefathumma	Daughter	36
5	Aisha	„	33
6	Rafeeque	Son	32
7	Ummer, A.	„	30
8	Khadija, A.	Daughter	28
9	Misriya, A.	„	26

(77)

Ref. C2-13534/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Abbas, A. S/o (L) Abdulla, Mallamoola House, P. O. Movvar, Kumbadaje, Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunhaliyamma W/o (L) Abdulla, Mallamoola, Movvar P. O., Kumbadaje Village, Kasaragod Taluk who expired on 6-2-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kunhaliyamma W/o (L) Abdulla, Mallamoola, Movvar P. O., Kumbadaje Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sakamma	Wife	70
2	Padmini	Daughter	50
3	Savithri	„	48
4	Krishna Prasad	Son	41
5	Nalini, P.	Daughter	39
6	Satheesha Rai	Son	34
7	Narayana Rai	„	30

(79)

Ref. C2-13539/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Mohammed Kunhi, C. S/o (L) Abdul Khader, C., Chakkattayadi House, P. O. Movvar, Kumbadaje, Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdul Khader, C. S/o (L) Aboobecker, Chakkattayadi, P. O. Movvar, Kumbadaje, Village Kasaragod Taluk who expired on 7-1-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdul Khader, C. S/o (L) Aboobecker, Chakkattayadi, P. O. Movvar, Kumbadaje Village Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Khadeeja	Wife	59
2	Mohammed Kunhi, C.	Son	41
3	Aboobacker	„	37
4	Zeenath, C.	„	33

(80)

Ref. C2-13540/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Vasanthi, w/o (L) Gopalakrishna Alva, Mottakunja House, P. O. Movvar, Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Gopalakrishna Alva S/o (L) Ramanna Alva, Mottakunja House, Movvar P. O., Kumbadaje Village, Kasaragod Taluk who expired on 18-2-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Gopalakrishna Alva S/o (L) Ramanna Alva, Mottakunja House, Movvar P. O., Kumbadaje Village, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vasanthi	Wife	65
2	Shivarama Alva	Son	45
3	Shivamma P. Rai @ Shrilatha Rai	Daughter	45
4	Narayana Gopalakrishna Alva	Son	41
5	Mamatha K. Rai	Daughter	40
6	Manjula V. Rai	„	40

(81)

Ref. C2-16751/2017.

11th November 2020.

Notice is hereby given to all whom it may concern that K. Mohini W/o K. Vasantha, Near Durga Parameshwari Temple, Korakkode, Kasaragod residing at Thalagara Village has filed an application for legal heirship certificate in respect of the legal heirs of Lalitha, K. W/o (L) Gopalakrishna, Korakkode House, Thalagara Village, Kasaragod Taluk who expired on 25-11-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Lalitha, K. W/o (L) Gopalakrishna, Korakkode House, Thalagara Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Devaki	Sister	67
2	Kamala	„	61
3	Mohini	„	59
4	Kishor Kumar	S/o Deceased Brother Pandu Ranga	51
5	Praveen Kumar, K.	„	47

(82)

Ref. C2-12968/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Kaikkalan, S/o (L) Kunhannan, Ittakkad, Kuttikol, Kasaragod residing at Kuttikol Village has filed an application for legal heirship certificate in respect of the legal heirs of Kammadathy D/o (L) Kunhannan, Ittakkad House, Kuttikol Village, Kasaragod Taluk who expired on 7-9-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kammadathy D/o (L) Kunhannan, Ittakkad House, Kuttikol Village, Kasaragod Taluk and that objection if any against the issuance of

the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kaikkalan, H.	Brother	68
2	Beeran, H.	„	55
3	Sindhu	Daughter of Deceased Sister Thirumma	45

(83)

Ref. C2-12809/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that K. Sukumaran S/o (L) Theeyan Kannan, Kolamkod, Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Narayani S/o (L) Kannan, Kolangod House, Malla P. O., Muliya Village, Kasaragod Taluk who expired on 9-7-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Narayani S/o (L) Kannan, Kolangod House, Malla P. O., Muliya Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarojini	Daughter	50
2	Sreemathi	„	49
3	Susheela	„	44
4	Sukumaran	Son	39
5	Pushpa	Daughter	32

(84)

Ref. C2-12810/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that K. Sukumaran S/o (L) Theeyan Kannan, Kolamkod, Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Kannan S/o (L) Kariyan, Muliya Village, Kasaragod Taluk who expired on 23-8-2002 and that it has

been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kannan S/o (L) Kariyan, Muliya Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarojini	Daughter	50
2	Sreemathi	„	49
3	Susheela	„	44
4	Sukumaran	Son	39
5	Pushpa	Daughter	32

(85)

Ref. C2-12811/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that K. Sukumaran S/o (L) Theeyan Kannan, Kolamkod, Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Sharadha D/o (L) Kannan, Kolangod House, Malla P. O., Muliya Village, Kasaragod Taluk who expired on 20-7-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sharadha D/o (L) Kannan, Kolangod House, Malla P. O., Muliya Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarojini	Sister	50
2	Sreemathi	„	49
3	Susheela	„	44
4	Sukumaran	Brother	39
5	Pushpa	Sister	32

(86)

Ref. C2-12813/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Sudhakara, M. S/o (L) M Mahalinga Naik, Majakkar House, P. O. Kotoor, Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Mahalinga Naik, M. S/o (L) Janu Naik, Majakkar House, P. O. Kotoor, Muliya Village, Kasaragod Taluk who expired on 2-7-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mahalinga Naik, M. S/o (L) Janu Naik, Majakkar House, P. O. Kotoor, Muliya Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sudhakara, M.	Son	37
2	Prabhakara, M.	„	35
3	Yogeesha Naik, M.	„	33

(87)

No. C2-12865/2020.

12th October 2020.

Notice is hereby given to all whom it may concern that B. V. Raman S/o (L) Koran, Kunduchi House, P. O. Kanathur, Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Ambu @ B. V. Kunhambu S/o (L) V. Koran, Kunduchi House, P. O. Kanathur, Muliya Village, Kasaragod Taluk who expired on 9-3-2018 and that it has been reported to this office that the person named in the schedule below is the legal heir of the said late Ambu @ B. V. Kunhambu S/o (L) V. Koran, Kunduchi House, P. O. Kanathur, Muliya Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
B. V. Raman	Brother	88

(88)

No. C2-12866/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Suhara W/o Muneer, Thekkemoola House, Mini Street, Muttathodi, Kasaragod has filed an application for legal heirship certificate in respect of the legal heirs of Muhammed, A. M. S/o (L), Abbas, Aloor House, Mooladukkam, Muliya P. O., Muliya Village, Kasaragod Taluk who expired on 25-9-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Muhammed, A. M. S/o (L), Abbas, Aloor House, Mooladukkam, Muliya P. O., Muliya Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Khadeeja, S. A.	Wife	60
2	Basheer Kunnil Muhammed	Son	46
3	Suhara	Daughter	40
4	Fousiya	„	39
5	Kabeer	Son	35
6	Muneer Aloor Muhammed	„	32
7	Mahshook, A. M.	„	29

(89)

No. C1-12930/2020.

12th November 2020.

Notice is hereby given to all whom it may concern that Kadeeja W/o (L) Moideen Kunhi, P. A., Thashkand House, Chela Road, Vidyanagar P. O., Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Moideen Kunhi, P. A. S/o (L) Ahammad, Thashkand House, Chela Road, Vidyanagar P. O., Kasaragod Village, Kasaragod Taluk who expired on 17-12-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Moideen Kunhi, P. A. S/o (L) Ahammad, Thashkand House, Chela Road, Vidyanagar P. O., Kasaragod Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kadeeja	Wife	63
2	P. A. Abdulla	Brother	78

(90)
No. C2-18770/2020. *14th January 2021.*

Notice is hereby given to all whom it may concern that Rasheeda Nasir W/o (L) Abdul Nasir, Chemnad Muhammed, Puthya Valappu House, Kattakkal, Kalanad P. O., Kasaragod residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdul Nasir Chemnad Muhammed S/o (L) Muhammed Kunhi Chemnad Abdulla, Puthya Valappu House, Kattakkal, Kalanad P. O., Kalanad Village, Kasaragod Taluk who expired on 25-4-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late of Abdul Nasir Chemnad Muhammed S/o (L) Muhammed Kunhi Chemnad Abdulla, Puthya Valappu House, Kattakkal, Kalanad P. O., Kalanad Village, Kasaragod Taluk and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Rasheeda	Wife	35
2	Fathimath Zahra Bathool	Daughter	15
3	Mohammed Al Zahal	Son	13
4	Mohammed Zayan	„	8

Taluk Office,
Kasaragod.

(Sd.)
Tahsildar.

Hosdurg Taluk

പരസ്യം

(1)

റഫ്. ബി2-15066/2020. 2020 നവംബർ 12.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ ബല്ല വില്ലേജിൽ കുന്നമ്മൽ, കോട്ടച്ചേരി ദേശത്ത് പുതിയവള്ളപ്പിൽ ഹൗസിൽ മാധവി, വി., w/o (ലേറ്റ്) കുഞ്ഞിരാമൻ, പി. എന്നവർ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടു കൊണ്ട് പരേതയുടെ മകൻ പി. ഉണ്ണികൃഷ്ണൻ, ബല്ല എന്നയാൾ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൾ 5-2-2020-ാം തീയതി മരിച്ചുപോയെന്നും പരേതയുടെ അവകാശികൾ താഴെ പറയുന്ന 10 പേരാണെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ശാന്തകുമാരി, പി.	മകൾ	61
2	വേണുഗോപാലൻ, പി.	മകൻ	59
3	വിജയകുമാർ, പി.	„	56
4	രവീന്ദ്രൻ, പി.	„	54
5	പ്രഭാകരൻ, പി.	„	52
6	രാജൻ, പി.	„	49
7	ശ്രീലത, പി.	മകൾ	48
8	ശോഭ, പി.	„	46
9	ഉണ്ണികൃഷ്ണൻ, പി.	മകൻ	44
10	ഉഷാകുമാരി, പി.	മകൾ	42

മേൽപ്പറഞ്ഞവരാണ് പരേതയുടെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹശീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞോ തപാൽമാർഗ്ഗമോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(2)

റഫ്. ബി2-13187/2020.

2020 നവംബർ 13.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ പനയാൽ വില്ലേജിൽ ആലക്കോട്, പാക്കം ദേശത്ത് മാളിയങ്കാൽ ഹൗസ് വീട്ടിൽ കുമാരൻ, എം. s/o (ലേറ്റ്) വണ്ണാർത്തു ചന്തുമണിയാണി എന്നയാൾ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ ഭാര്യ ഇന്ദിര, പി., ആലക്കോട്, പാക്കം എന്നവർ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 14-8-2019-ാം തീയതി മരിച്ചുപോയെന്നും പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 4 (നാല്) പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	ഇന്ദിര, പി.	ഭാര്യ	53
2	ദിലീപ് കുമാർ, എ.	മകൻ	33
3	ദിപിൻ കുമാർ, എ.	„	31
4	കുഞ്ഞമ്മാർ, എ.	മാതാവ്	95

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹശീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞോ തപാൽമാർഗ്ഗമോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(3)

റഫ്. ബി2-12690/2020.

2020 നവംബർ 12.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ കാഞ്ഞങ്ങാട് വില്ലേജിൽ മുറിയനാവി കാഞ്ഞങ്ങാട് ദേശത്ത് തരമ്പിൽ ഹൗസ് വീട്ടിൽ ടി. കൊട്ടൻ s/o (ലേറ്റ്) അമ്പു, മുറിയനാവി എന്നയാൾ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ ചന്ദ്രശേഖരൻ, മുറിയനാവി എന്നയാൾ സമർപ്പിച്ച